

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 117

CA No.1107/19, 113/2020, IA(IBC)/1262(CH)2024

In

CP(IB) No. 337/Chd/Hry/2018

(Admitted)

IN THE MATTER OF:

Suresh Kumar Rakesh Kumar

...Petitioner

Vs.

Nav Jyoti Agro Foods Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 33(1)(b), 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.08.2024.

15.07.2024

Pooja

Sd/-
Court Officer